

[Shri Krishna Menon]

are in hand. The reason for the accident is not yet known. A Board of Enquiry has been ordered to investigate the circumstances of the crash.

12.25 hrs.

LEAVE OF ABSENCE

Mr. Deputy-Speaker: The Committee on Absence of Members from the Sittings of the House in their Nineteenth Report have recommended that leave of absence may be granted to the following Members for the periods indicated in the Report :

1. Shri B. Pocker
2. Sardar Baldev Singh
3. Shri Raghubar Dayal Mishra
4. Dr. A. Krishnaswami
5. Shrimati Ila Palchoudhuri
6. Shri Vishnu Sharan Dubish
7. Shri Balasaheb Salunke
8. Shri Paika Murmu
9. Shri Asoka Mehta
10. Shri S. C. Choudhury
11. Shrimati Sucheta Kripalani
12. Shri Nath Pai
13. Shri Narasingha Malla Deb
14. Shri George Thomas Kottukapally
15. Shri T. D. Muthukumarasami Nayudu
16. Shri L. Elayaperumal.

I take it that the House agrees with the recommendations of the Committee.

Some hon. Members: Yes.

Mr. Deputy-Speaker: The Members will be informed accordingly.

COMPANIES (AMENDMENT) BILL

APPOINTMENT OF RAJYA SABHA MEMBERS TO JOINT COMMITTEE

Shri Rane (Buldana): I beg to move :

"That this House recommends to Rajya Sabha that Rajya Sabha do appoint six Members of Rajya Sabha to the Joint Committee on the Companies (Amendment) Bill, 1959 in the vacancies caused by the retirement of Dr. R. P. Dube, Shri Akbar Ali Khan, Shri P. T. Leuva, Shri R. S. Doogar, Shri J. V. K. Vallabharao and Shri V. K. Dhage from Rajya Sabha and communicate to this House the names of the Members so appointed by Rajya Sabha to the Joint Committee."

Mr. Deputy-Speaker: The question is :

"That this House recommends to Rajya Sabha that Rajya Sabha do appoint six Members of Rajya Sabha to the Joint Committee on the Companies (Amendment) Bill, 1959 in the vacancies caused by the retirement of Dr. R. P. Dube, Shri Akbar Ali Khan, Shri P. T. Leuva, Shri R. S. Doogar, Shri J. V. K. Vallabharao and Shri V. K. Dhage from Rajya Sabha and communicate to this House the names of the Members so appointed by Rajya Sabha to the Joint Committee"

The motion was adopted.

ELECTION TO COMMITTEE

JOINT COMMITTEE ON OFFICE OF PROFIT

Shri C. R. Pattabhi Raman (Kumbakonam) : I beg to move :

"That this House recommends to Rajya Sabha that Rajya Sabha do elect two Members of Rajya